

(c) whether it is also a fact that the fresh investment in the fields are likely to see 14,969 million tonnes of oil and 2.972 billion cubic metres of gas; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (d) Oil and Natural Gas Corporation Limited(ONGC) has approved investment of ₹ 7195.45 crore in five development/redevelopment projects as per details given below:

Sl. No.	Name of the Project	Approved Investment (₹ crore)	Estimated Oil Production (incl. condensate) (MMT)	Estimated Gas Production (BCM)
1.	Development of R-Series Fields, including Revival of R-12 (Ratna)	4006.83	7.030	0.881
2.	Redevelopment of Santhal Field	1162.56	3.440	-
3.	4th Phase Development NBP Field	968.61	2.080	-
4.	Development of B-147 Field	546.15	0.489	0.708
5.	Development of BSE-11 Block	511.30	0.570	0.568
TOTAL		7195.45	13.609	2.157

**‘Give it Up’ campaign for LPG subsidy**

450. SHRI DEREK O'BRIEN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) total number of LPG connections across the country, the total number of LPG connections who receive subsidy under the DBTL Scheme, the details thereof;

(b) amount of money which has been transferred to LPG consumers as subsidy under DBTL Scheme for the years 2015-16 and 2016-17, the details thereof; and

(c) with the new campaign launched by Government to give up the subsidy if LPG consumers are not in dire need of it, how many LPG consumers have so far given it up, the details of amount of money Government saved through this campaign?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) As on 14.07.2017, out of total 20.75 crore LPG consumers, 18.18 crore consumers are getting subsidy in their bank account under DBTL Scheme.

(b) Total subsidy transferred to consumers registered under DBTL Scheme for the years 2015-16 and 2016-17 was ₹ 16074 crore and ₹ 12133 crore respectively.

(c) So far, more than one crore LPG consumers have given up their LPG subsidy under the 'Give it Up' campaign. The estimated annual subsidy savings for the Financial Year 2016-17 on this count is ₹ 1357 crore (approx.), assuming an average subsidy of ₹ 108.78 for 12 subsidized cylinders.

**Under measurement of petrol by petrol pumps**

†451. SHRI MOTILAL VORA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government is aware that less quantity of petrol was being dispensed to the customers with the help of a chip at various petrol pumps of the country;

(b) if so, steps taken by Government to identify the defaulter petrol pumps;

(c) the number of petrol pumps found guilty of under measurement so far; and

(d) the action taken against such defaulters?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Public Sector Oil Marketing Companies (OMCs) have reported that during the month of April, 2017, some retail outlet dealerships in Uttar Pradesh were found to be dispensing less quantity of petrol/diesel to the consumers by manipulating the dispensing units (DUs).

The Government has directed OMCs that there should be absolute zero tolerance in cases of malpractices including systematic short selling to the consumers.

To ensure correct quantity is delivered to consumers, Chief Secretaries/Administrator of States/UTs have been advised to conduct a Special Drive/surprise inspections across the respective State/UT and set up a number of special teams consisting of officials from STF, Legal Metrology, Civil Supplies and OMCs.

(c) and (d) OMCs have reported that so far, 93 retail outlet dealerships in Uttar Pradesh have been found indulging in malpractices/irregularities pertaining to manipulation of fuel deliveries to customers.

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† Original notice of the question was received in Hindi.